

SHRI T. BODRA: Only one more question, Sir.

It is also a known fact, Sir, that it is the Railway Ministry or any other, that wants the lands, that requisitions the land through the State Governments and the Land Acquisition Officers or the District Magistrates. So the Revenue Departments of the State Governments do nothing but act as requisitioning authorities. After all, the money which has to be paid is to be paid by the Ministry concerned which wants the land. I want to know whether the Railway Ministry has sent the money to be paid as compensation to the State Governments of Bihar or Orissa.

SHRI JAGJIVAN RAM: As soon as the amount of compensation is determined we will make the payments but if it is felt necessary, I will not mind making an advance to the State Governments.

TAKING OVER OF THE ADMINISTRATION OF SAURASHTRA RAILWAY BY INDIAN RAILWAYS

*215. SHRI M. B. JOSHI: Will the Minister for RAILWAYS be pleased to state:

(a) when the Indian Railways took over the administration of the Saurashtra Railway; and

(b) how long the Saurashtra Railway worked independently before this take over?

THE DEPUTY MINISTER FOR RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) On 1st April 1950.

(b) From 1st April 1948 to 31st March 1950.

SHRI M. B. JOSHI: May I know the number of new wagons and coaches that have been added in this section since 1950?

SHRI SHAH NAWAZ KHAN: It is a very big question, Sir. I shall require notice for that.

DIWAN CHAMAN LALL: May I know what happened to the enquiry that was held on this Railway in connection with the large defalcations that took place?

SHRI SHAH NAWAZ KHAN: Sir, I shall require notice of this question.

DIWAN CHAMAN LALL: Is the hon. Minister aware that there was a very serious enquiry into this matter?

SHRI SHAH NAWAZ KHAN: Yes, Sir, I am fully aware of this but I would require separate notice.

POWER SUPPLY AT THE NAGARJUNA-SAGAR DAM SITE

*216. SHRI V. PRASAD RAO: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) what is the extent of power (i) required and (ii) supplied at present at the Nagarjunasagar Dam site;

(b) whether there have been any breakdowns in the supply of power recently; if so, what was the effect of such breakdowns; and

(c) what steps have been taken by the Nagarjunasagar Control Board to ensure the regular and requisite supply of power?

**THE MINISTER FOR IRRIGATION AND POWER (SHRI S. K. PATIL): A statement is laid on the Table of the House.

STATEMENT

(a) (i) The present requirement of Power for the Nagarjunasagar Dam Site is estimated at 1,000 K.W.

(ii) At present, only 300 K.W. is being supplied.

(b) There was a break-down in Power supply on the 19th April, 1957,

which affected not only the construction works, but also the water supply position.

(c) Arrangements have been made for the repair - of old sets, and also for the transfer of two practically new 600 K.W. sets from Vijayawada. In the meantime, two small sets (about 75 K.W. each) have been installed in order to augment the capacity. To ensure regular and reliable power supply the Andhra State Government are speeding up the erection of the 66 K.V. line from Tadepalli to the Dam-site for the supply of Machkund power.

SHRI V. PRASAD RAO: It is obvious from the statement that instead of 1,000 K.W. which are required at the Dam-site, only 300 K.W. are being supplied and that too not very regularly. It has also been stated that two generating sets from Vijayawada would be transferred to the Dam-site. In view of the importance of expediting the construction of this project, may I know when these two generating sets would be transferred to the Dam-site and when they would start working and, secondly, when the regular 66 K.V. line from Tadepalli is going to be connected to the Dam-site?

SHRI S. K. PATIL: Sir, the requirements are not only 1,000 K.W. They will develop as the Dam progresses but just now 300 K.W. was necessary and it was supplied. Unfortunately there was a breakdown but we are doing everything in our power to see that electricity is supplied regularly to this project.

SHRI V. PRASAD RAO: I want to know exactly when these two generating sets from Vijayawada would be transferred to the Dam-site and when exactly the maximum power line would be connected to the Dam-site? In how many months' time?

SHRI J. S. L. HATHI: The line will be connected by the end of June 1957 and the sets by July 1957.

**ESTABLISHMENT OF A DIRECT TELE-
PRINTER LINE BETWEEN HYDERABAD AND
VIJAYAWADA**

*217. SHRI V. PRASAD RAO: Will the Minister for TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have received any representation for establishment of a direct teleprinter line between Hyderabad and Vijayawada; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STATE *m* THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR) : (a) and (b). Yes, Sir. A direct teleprinter line is being provided to cater for the traffic between Hyderabad and Vijayawada.

SHRI V. PRASAD RAO: May I know when this direct line will be completed?

SHRI HUMAYUN KABIR: I would ask for notice, Sir.

SHRI V. PRASAD RAO: I want to know whether, in the meantime, the hon. Minister would consider the suggestion of tapping the direct line to Madras at Vijayawada?

SHRI HUMAYUN KABIR: I could not follow the question, Sir.

SHRI V. PRASAD RAO: At present, a direct teleprinter line runs from Hyderabad to Madras *via* Vijayawada. I want to know whether the Minister will consider the suggestion of tapping that direct line at Vijayawada?

SHRI HUMAYUN KABIR: The difficulty would be this. On the Madras-Vijayawada system, there are six channels and they are all fully allotted and in use. Therefore, there is no spare capacity.

SHRI V. PRASAD RAO: Is the hon. Minister aware that a little time back L was informed that two channels